

grade Ammonium Sulphate as by-product. The plant is expected to be commissioned during 1978. The total investment is estimated at Rs. 39.50 crores. No foreign aid collaboration is envisaged at this stage.

Indo-soviet co-operation for expansion of Bhilai and Bokaro steel plants

159. DR. K. MATHEW KURIAN : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether it is a fact that India and the Soviet Union have agreed to co-operate in the further expansion of the metallurgical plants in Bhilai and Bokaro;

(b) whether in view of the current coal crises, the production targets of these two plants are being re-scheduled; and

(c) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA) : (a) Yes, Sir.

(b) and (c) The coal supplies to the Bhilai and Bokaro Steel Plants had fallen below the planned levels during the recent months. However, no re-scheduling of the current targets of production is envisaged.

PAPERS LAID ON THE TABLE

Statements showing action taken by Government on various Assurances, promises and undertakings given during various sessions

THE MINISTER OF STATE IN, THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA) : Sir, I beg to lay on the Table the following statements (in English and Hindi) showing the action taken by Government on the various assurances, promises and undertakings given during the Sessions shown against each :

(i) Statement No. XXI—Sixtyninth Session, 1969.

(ii) Statement No. XXI Seventieth Session, 1969.

(iii) Statement No. XX Seventyfirst Session, 1970.

(iv) Statement No. XVIII Seventy-second Session, 1970.

(v) Statement No. XIX-Seventythird Session, 1970.

(vi) Statement No. XX-Seventy-fourth Session, 1970.

(vii) Statement No. XIV-Seventy-fifth Session, 1971.

(viii) Statement No. XV-Seventy-sixth Session, 1971.

(ix) Statement No. XVI-Seventy-seventh Session, 1971.

(x) Statement No. XIII-Seventy-eighth Session, 1971.

(xi) Statement No. XIII-Seventy-ninth Session, 1972.

(xii) Statement No. XII-Eightieth Session, 1972.

(xiii) Statement No. X-Eighty-first Session, 1972.

(xiv) Statement No. VIII-Eighty-second Session, 1972.

(xv) Statement No. VII-Eighty-third Session, 1973.

(xvi) Statement No. V-Eighty-fourth Session, 1973.

(xvii) Statement No. IV-Eighty-fifth Session, 1973.

(xviii) Statement No. II-Eighty-sixth Session, 1973.

[Placed in Library See No. LT 6275/74 for. (i) to XVIII].

Notifications of Ministry of Finance

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA) : Sir, on behalf of Shrimati Sushila Rohtgi, the Deputy

Minister in the Ministry of Finance, I beg to lay on the Table following papers;

I. A copy (in English and Hindi) of the Ministry of Finance (Department of Revenue and Insurance) Notification G.S.R. No. 6(E) dated the 1st January, 1974, publishing an amendment in the Second Schedule to the Indian Tariff Act, 1934, under section 4A of the said Act. [Placed in Library. See No. LT-6179/74]

II. A copy (in English and Hindi) of the Ministry of Finance (Department of Revenue and Insurance) Notification S.O. No. 21(E) dated the 4th January, 1974, publishing the Wealth-tax (Amendment) Rules, 1974, under section 46 of the Wealth-tax Act, 1957. [Placed in Library. See No. LT-6170/74]

III. A copy each (in English and Hindi) of the Ministry of Finance (Department of Revenue and Insurance) Notifications G.S.R. Nos. 14(E) to 16(E), dated the 18th January, 1974, together with an Explanatory Memorandum thereon. [Placed in Library. See No. LT-6182/74]

IV. A copy (in English and Hindi) of the Ministry of Finance (Department of Revenue and Insurance) Notification G.S.R. No. 26(E) dated the 1st February, 1974, publishing the Central Sales Tax (Registration and Turnover) (Amendment) Rules, 1974, under sub-section (2) of section 13 of the Central Sales Tax Act, 1956. [Placed in Library. See No. LT-6177/74]

Report (1968) of the Tariff Commission on the Selling Prices of Automobiles Ancillaries and Related Papers

THE DEPUTY MINISTER IN THE MINISTRY OF HEAVY INDUSTRY (SHRI DALBIR SINGH): Sir, I beg to lay on the Table a copy (in Hindi) of the Report (1968) of the Tariff Commission on the fair selling prices of Automobile Ancillaries together with a statement (in English and Hindi) giving reasons for the delay in laying the Hindi version of the Report. [Placed in Library. See No. LT-6157/74]

Annual Report and Accounts (1972-73) of the Tungabhadra Steel Products Limited and related Papers

SHRI DALBIR SINGH: Sir, I also

beg to lay on the Table a copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:

(i) Annual Report and Accounts of the Tungabhadra Steel Products Limited, for the year 1972-73, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Company. [Placed in Library. See No. LT-6156/74 for (i) and (ii)]

Limestone and Dolomite Mines Labour Welfare Fund Rules, 1973

THE MINISTER OF LABOUR (SHRI K. V. RAGHUNATHA REDDY): Sir, I beg to lay on the Table a copy (in English and Hindi) of the Ministry of Labour Notification G.S.R. No. 1273 dated the 15th November, 1973, publishing the Limestone and Dolomite Mines Labour Welfare Fund Rules, 1973, under sub-section (4) of section 16 of the Limestone and Dolomite Mines Labour Welfare Fund Act, 1972.

[Placed in Library. See No. LT-6251/74]

Coal Mines Labour Welfare Fund (Second Amendment) Rules, 1973

SHRI K. V. RAGHUNATHA REDDY: Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Ministry of Labour Notification G.S.R. No. 1353 dated the 28th November, 1973, publishing the Coal Mines Labour Welfare Fund (Second Amendment) Rules, 1973, under sub-section (3) of Section 10 of the Coal Mines Labour Welfare Fund Act, 1947. [Placed in library. See No. LT-6250/74]

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

Deterioration of Law and Order Situation in Gujarat

[Mr. Deputy Chairman in the Chair]

SHRI NIREN GHOSH (West Bengal): Sir, I beg to call the attention of the Minister of Home Affairs to the deteriorating law and order situation in,